

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED Date of Commencement of Liquidation: 28-01-2026; List of Stakeholders as on Date: 30-06-2026; Name of IP: Mr. PRABHAKAR KUMAR; Process Number: 2; Last 5 digit of registration number: 12373

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	8	5186445777.06	8	5146445777.06		40000000.00	5139204060.00	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	196	17458043	196	17267722	0	0	17267722	Annexure 6
7	Operational creditors (Government Dues)	5	8019831927.00	5	8019831927.00	0	0	8019831927.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	237014989	26	237014989	0	0	237014989	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		235	13460750736.060001	235	13420560415.060001	0	40000000	13413318698	